Annexure-7

Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-3) as on: 23/06/2022

List of Operational Creditors (Government Dues)

Sl No.	Details of Claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Taxes Department-Office of the Assisstant Commisioner(CT), Hosur (North-2)	Commercial Taxes Department	04.02.2022	4,68,902.00	4,16,280.26	Unsecured	NO	NA	NA	NIL	NIL	52,621.74	Admitted amount of claim pertains to the F.Y. 2012-13 under the VAT Act, for which Assessment Order has been received.
2	Employees Provident Fund Organisation, Regional Office Salem	Ministry of Labour And Employment, Govt of India	16.06.2022	3,47,19,384.00	NIL	Unsecured	NO	NA	NA	NIL	3,47,19,384.00	NIL	The said claim is under verification due to want to documents.
			Total	3,51,88,286.00	4,16,280.26	NA	NA	NA	NA	NIL	3,47,19,384.00	52,621.74	NA

ANUP KUMAR SINGH
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